

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

25.11.2010

RA 08/2010 (OA No. 221/2006) with MA 290/2010

Mr. T.P. Sharma, Counsel for applicants.

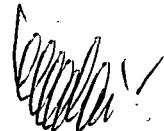
Heard learned counsel for the applicants.

Learned counsel for the applicants submits that he does not want to press this Review Application. Accordingly, the Review Application shall stands disposed of.

In view of the disposal of the Review Application, no order is required to be passed in MA No. 290/2010, which shall also stands disposed of.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)



(M.L. CHAUHAN)
MEMBER (J)

AHQ